

Coal Production

3885. SHRI SOBHANADREESWARA RAO VADDE:
Will the Minister of COAL be pleased to state :

(a) the total quantity of coal produced in the country, State-wise;

(b) the coal linkage to different Thermal Power Stations, State-wise; and

(c) whether the Government propose to modify the coal linkage so as to ensure allotment of coal quota to a Thermal Power Plant from a State in which it is situated with a view to reduce transport charges?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) State-wise production of coal in the country during the year 1994-95 is given in the enclosed statement-I.

(b) The existing long term coal linkages as have been established for the major thermal power station in the country are given in the enclosed statement-II.

(c) Coal linkages to all thermal power stations are granted by the Standing Linkage Committee (Short-term) on quarterly basis after assessing the overall coal demand and source-wise availability of coal and its transport logistics. Within these constraints, coal linkages are sanctioned from rational sources so as to minimise its transportation.

STATEMENT-I

States	Production during 94-95 (Fig. in Million tonnes)
1. Andhra Pradesh	25.65
2. Assam	1.19*
3. Bihar	73.33
4. Jammu & Kashmir	0.02
5. Madhya Pradesh	74.86
6. Maharashtra	21.07
7. Orissa	27.33
8. Uttar Pradesh	13.82
9. West Bengal	17.24
10. Meghalaya	3.27**
All India	257.77

* Including of collieries in Arunachal Pradesh and Meghalaya under Coal India Limited.

** Figures for unorganised Sector.

STATEMENT-II*Power Station-wise Linkages of coal*

(in '000 tonnes)

(Data Provisional)

Name of Power House	Linkage
1	2
ANDHRA PRADESH	
Kothagudam	3340
Nellore	110
Ramgundem B	310
Ramgundem STPS (NTPC)	7430
Vijaywada	6320
Muddanore	1400
ASSAM	
Bongaigaon	N.A.
BIHAR	
Barauni	490
Bokaro (DVC)	2600
Chandrapura (DVC)	1800
Muzaffarpur	430
Patratu	1600
Kahalgaoon	1740
Tenughat	600
DELHI	
Badarpur (NTPC)	3770
IP Station	870
Rajghat	600
GUJARAT	
AECO	960
Gandhinagar	2260
Sikka	820
Ukai	2660
Wanakbori	3720
HARYANA	
Faridabad	640

1	2
Panipat	1940
KARNATAKA	
Raichur	3030
MAHARASHTRA	
Bhusawal	1820
Chandrapur	6200
Khaperkheda	1340
Koradih	3700
Nasik	3530
Paras	470
Parli	2630
Trombay	250
Dahanu	2000
MADHYA PRADESH	
Amarkantak	1090
Korba East	1770
Korba STPS (NTPC)	7470
Korba West	3400
Satpura	4180
Vindhyachal STPS (NTPC)	4140
Birsinghpur	1340
ORISSA	
Ib-Valley	750
Talcher	1350
Talcher STPS	4650
PUNJAB	
Bhatinda	1990
Ropar	3740
RAJASTHAN	
Kota	2530
TAMIL NADU	
Ennore	1990
Mettur	3600
Tuticorin	3980

1	2
North Madras	2010
UTTAR PRADESH	
Anpara	5060
Harduaganj B	1110
NCTPP (Dadri)	2730
Obra	5510
Panki	710
Paricha	780
Rihand (NTPC)	3200
Singrauli STPS (NTPC)	7230
Tanda	990
Unchahar (NTPC)	1200
WEST BENGAL	
Bandel	1260
CESC	940
Durgapur (DPL)	650
Durgapur (DVC)	1140
Farakka STPS (NTPC)	6630
Kolaghat	3300
Santaldih	870
South Gen. Plants	420
Titagarh	800

Parcels by Returned Letter Offices

3886. SHRI ANADI CHARANDAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of registered parcels handled by the Returned Letter Offices during the year 1994-95 and 1995-96;

(b) the total number out of them which remained without being delivered and could not be returned to the senders;

(c) the fate of these registered parcels;

(d) whether any amount was earned by the Department there from; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (e) Information is being collected and will be laid on the Table of the House.